

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 193
(TO BE ANSWERED ON THE 5th February 2024)

PRIVACY POLICY OF DIGIYATRA

193. PROF MANOJ KUMAR JHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- a) whether it is a fact that Digi Yatra holds the sensitive personal data of millions of passengers without any robust legal safeguards, if so, the reasons and details thereof; and
- b) whether it is also a fact that Digi Yatra is outside the purview of RTI and that it is not liable to CERT-In vulnerability audits, if so, the details thereof and reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) No, Sir. The Digi Yatra Central Ecosystem (DYCE) is built on the fundamental tenets of privacy by design/default and there is no central storage of passenger's Personally Identifiable Information (PII) data.

(b) No, Sir. The Digi Yatra processes are subjected to audits and certification by CERT-In empanelled agencies to ensure adherence to data privacy and security standards.,
